

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[Only I.A. No.246649 of 2026 in Crl. A. No.1086 of 2021 are listed]

Date : 19-08-2026 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Ms. Veera Kaul Singh, AOR (Mentioned By)

For Respondent(s) : Mrs. Pragya Baghel, AOR
Ms. Tulika Mukherjee, AOR

Upon being mentioned, the Court made the following
O R D E R

I.A. NO. 246649 OF 2026

1. List the Interlocutory Application tomorrow i.e., on
20.08.2026.

(SHUBHAM SONI)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR